Seventeenth Loksabha

>

Title: Introduction of the Sabrimala Sreedharma Sastha Temple (Special Provisions) Bill, 2019.

SHRI N.K. PREMACHANDRAN (KOLLAM): I beg to move for leave to introduce a Bill to provide for maintaining status quo on religious practices of the Sabarimala Sreedharma Sastha Temple, as existed on the 1st day of September, 2018 and for matters connected therewith.

HON. CHAIRPERSON: The question is:

"That leave be granted to introduce a Bill to provide for maintaining status quo on religious practices of the Sabarimala Sreedharma Sastha Temple, as existed on the 1st day of September, 2018 and for matters connected therewith."

The motion was adopted.

SHRI N.K. PREMACHANDRAN: Madam, I may be allowed to speak a few words.

HON. CHAIRPERSON: No, Mr. Premachandran. That is against the rules. That cannot be allowed. Whatever you wish to say, you can always raise it in the Zero Hour. Please introduce the Bill. Nothing will go on record other than introducing the Bill.

SHRI N.K. PREMACHANDRAN: I introduce the Bill.

15.44 hrs

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